

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos. 230 & 106 of 2018
IN
CP NO. 70/Chd/2017**

Jaideep Ghai

...Petitioner.

Vs.

M/s.Umesh Developers Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioner.
Mr. Mast Ram and Mr. Nitin Kumar, both Practising
Company Secretaries for respondents.

Due to paucity of time, the matter could not be taken up
today. List the matter on 12.10.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

August 31, 2018
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